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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**IA 75/2017 in TP NO. 57/NCLT/AHM/2017 (New)  
TP NO. 58/NCLT/AHM/2017 (New)**

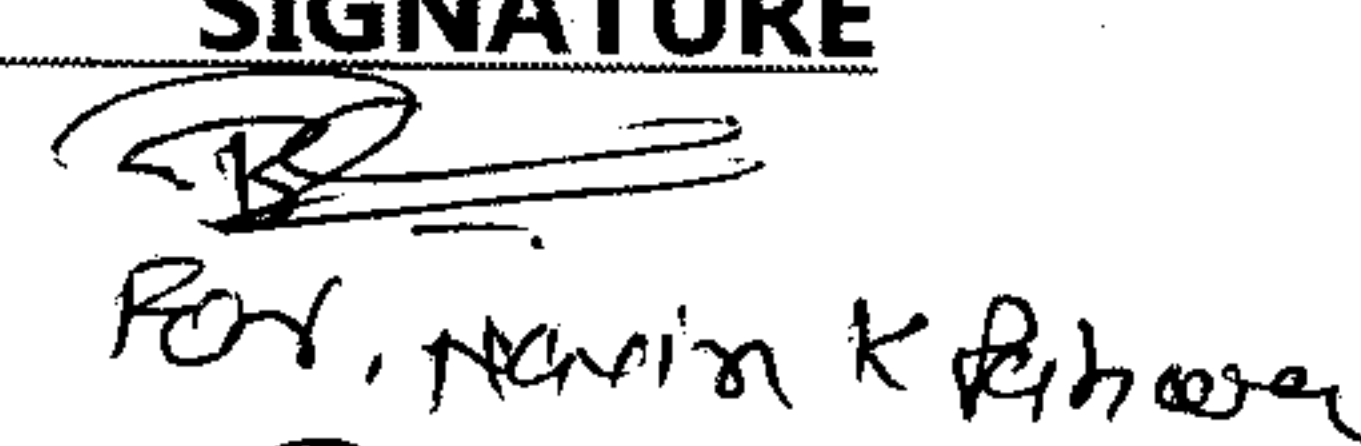
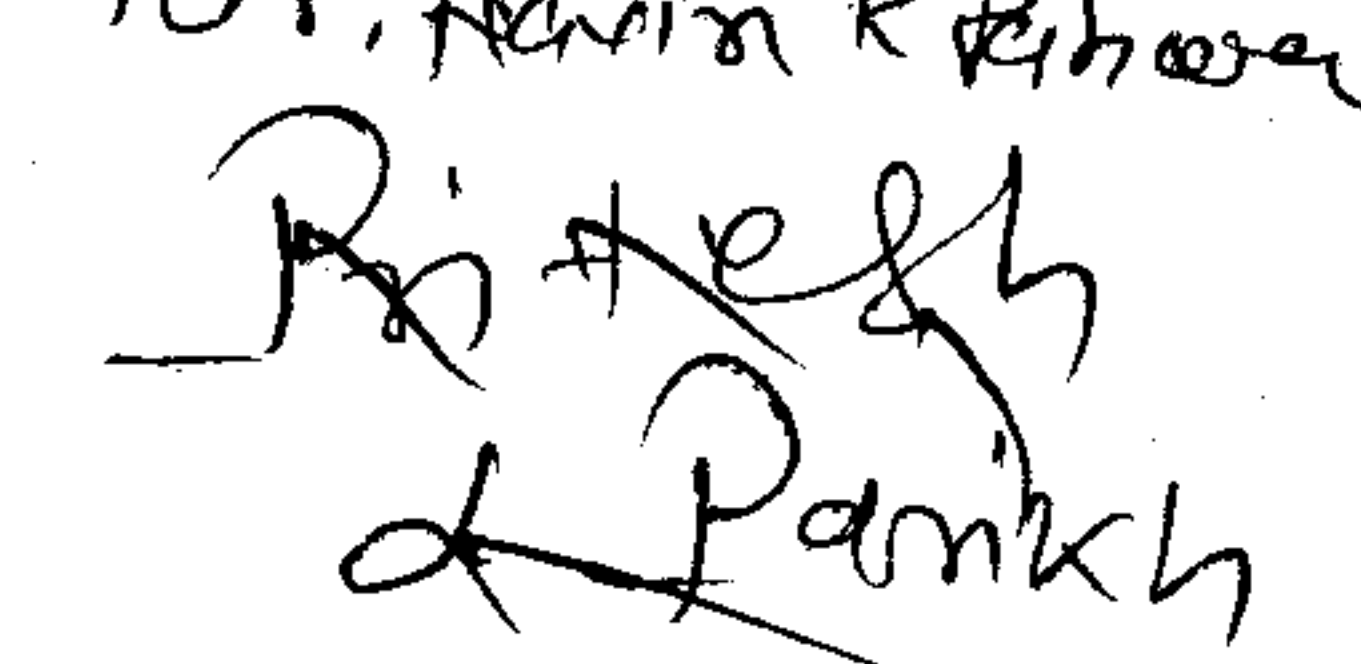
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.05.2017**

Name of the Company: QX KPO Services Pvt Ltd.  
Stuti Corporate Services Pvt. Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	NAVIN K PAHLWA	ADV.	PETITIONER	 FOR, NAVIN K PAHLWA
2.	PATRESH L PARIKH - ADV.		QX	 Patresh L Parikh

**ORDER**

Learned Advocate Mr. Navin Pahwa present for Petitioner.

At request of learned Counsel for Petitioner.

List the matter on 12.07.2017.

  
31.5.17  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 31st day of May, 2017.